


**F.No. 01(24)/Reg/Misc./CESTAT/2011**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi-110066**

Dated : 24/08/2011

**C I R C U L A R**

Keeping in view of the difficulties pointed out by the various Members of CESTAT, Bar Association, and in order to clear heavy pendency, it is ordered to bring about the following changes in the manner of preparing the Cause list of all CESTAT, Benches with effect from 5<sup>th</sup> September, 2011 onwards.

1. All short matters will be listed for hearing on all days in CESTAT, Delhi and Mumbai Benches followed by regular appeals.
2. Two Single Member Benches will sit alternatively on every Friday in CESTAT, Delhi Bench and CESTAT, Mumbai Bench.
3. In Ahmedabad, one DB will sit every day (including Friday) and one single Member Bench will sit every day. The DB and Single Member Bench will hear short matters such as stay, misc. etc. followed by regular appeals on daily basis.
4. In CESTAT, Chennai, Kolkata and Bangalore Benches, DB will function from Monday to Thursday and Single Member cases will be listed before both the Members on every Friday. From Monday to Thursdays the DB will hear short matters such as stay, misc. etc. followed by regular appeal and on Fridays, Single Member Bench will hear short matters such as stay, misc. etc. followed by regular appeal.

  
(S. Chandran)  
Registrar

Copy to:-

1. SPS to Hon'ble Vice-Presidents, CESTAT, Delhi/Mumbai
2. SPS to all Hon'ble Members, CESTAT, Delhi, Mumbai, Kolkata, Chennai, Ahmedabad and Bangalore.
3. Dy. Registrars, CESTAT, Kolkata/Chennai